

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 21**

**IA 1402/2020 IA 1443/2020 IA 2020/2020 IA 116/2021 In**

**C.P.(IB)2300/MB/2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 09.05.2024**

NAME OF THE PARTIES: BANK OF INDIA V/s MAHAVIR ROADS &  
INFRASTRUCTURE PVT LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA Nos. 1402/2020, 1443/2020, 2020/2020 -**

1. Mr. Nahush Shah, Advocate appeared for the Applicant.
2. None for the Respondent.
3. Reply of the Respondent is on record.
4. Heard Counsel for the Applicant and **Reserved for Order.**

**IA No. 116/2021 –**

1. Ms. Mahima Shah, Advocate i/b Agarwal & Dhanuka Legal appeared for the Respondent.
2. Learned Counsel for the Respondent seek some time to file reply. Time granted.
3. List this matter on **11.06.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**